(a) whether it is a fact that none at the new five Assistant News Re-' porters, appointed' at Bombay Door-Jarshan, have the knowledge of Marathi language; and

(b) if so, whether Government propose to appoint a few more reporters who have the knowledge of Marathi?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (PROF. K. K. TEWARY): (a) Yes, Sir. TV" News Correspondents, TV Assistant News Correspondents, and, TV Assistant News Editors have been recruited primarily to file news stories in English and Hindi for the national news bulletins.

(b) There is no proposal, at present, to recruit TV Assistant  $Ne_{Ws}$  Correspondents on the basis of their knpwledge of regional languages.

### Allotment of plots in Chittaranjan Park

# 1303. SHRI MOHD. KHALEELUR RAHMAN;

### SHRI VISHWASRAO RAMRAO PATTL:

Will the Minister of URBAN DEVE-LOPMENT be pleased to state: \_\_\_\_\_

(a) whether it is a fact that D.D.A has allotted 714 plots  $i_n$  Chittaranjan Park to all the East Pakistan Displaced persons declared eligible for plots  $i_n$  Delhi;

(b) whether it is also  $_{a}$  fact that the D.D.A. has collected more than one crore rupees from the allottees as development charges for these plots; and

(c) if so, by when D.D.A. propose to hand over the possession of Ihese plots to all the individual allottees . , for construction of houses?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVE-

LOPMENT (SHRI DALBIR SINGH): (a) The Delhi Development Authority has inlimated, that, they have allotted 686 plots to eligible East Pakistan displaced persons.

t0 Questions

(b) Yes, Sir.-

fc) Tlie costing details  $ar_e$  being worked out  $i_n$  about 400 cases. The demand letters will be issued shortly and possessions of plot<sub>s</sub> will be handed over on payment of cost °f land.  $I_n$  th<sub>e</sub> remaining cases the development works are  $i_n$  progres and demand letters will be issued shortly development ig completed. Thereafter the possession of the Pl°ts will fee handed over.

## Development works in Sector XVI of Rohini

1304.. SHRI MOHD. KHALEELUR RAHMAN: Will the Minister of URBAN DEVELOPMENT be pleased to state;

(a) whether DDA hag started the development works in Sector XVI of the Rohini Complex, New Delhi;

(b) if so, by whe<sub>n</sub> the allottees are likely to  $b_e$  handed over possession of the plots for construction  $_0f$  houses in the said complex; and

(c) if the answer to part (a) above  $b_e$  in the negative, what are the reasons for delay in starting the development works?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVE-LOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) The process of delivery of possession of plots has already started.

(c) Question does not arise  $i_n$  view of reply to part (a) above.

# Action against agents sending workers to Singapore

1305. SHRI MURLIDHAR CHAN-DRAKANT BHANDARE: Will the Minister of LABOUR be pleased to state.-

(a) whether Government';, attention has bee<sub>n</sub> drawn to the new<sub>s</sub> item which appeared in the Hindustan Times dated May 22, 1989 under the caption, "TN travel agent<sub>s</sub>  $i_n$  manpower racket", regarding two travel agents' racketeering in sending workers to Singapore illegally; and

(b) if so, what action has been taken by Government to round up the racketeers detailing  $th_e$  particulars of those apprehended?

THE MINISTER OF STATE IN THE MINISTER OF STEEL AND MINISTER OF\ STATE IN THE MINISTRY OF "PARLIAMENTARY AFFAIRS (SHRI RADHAKRISHAN MALVrVA); X&) Yes, Sir.

(b) The matters  $h_{as}$  been, brought the notice of  $Polic_e$  Authorities for appropriate action.

Reduction in import duty on PIG iron

1306. " SHRI RAJNI RANJAN SAHU; Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it  $i_s$  a fact that Government have decided to reduce import duty, on pig iron; and

(b) if so, what is the present per-, centage of import duty after reduction and its effects on the prices of pig iron  $i_n$  the open marke

THE M<sup>T</sup>NISTER OF STEEL AND MINES (SHRI MAKHANLAL FOTE-DAR): (a) Yes, Sir.

(b) The present overall import duty on pig iron after reduction is 45 per cent ad-valorem plus Rs. 200/- per tonne. This, along with enhanced indigenous production have stabilised the prices of Pig Iron in the open market. Visit of high level officials «f Delhi Administration to Trans Yamuna Areas

to Questions

1307. SHRI RAJNI RANJAN SAHU: Will the Minister of URBAN ' DEVELOPMENT be pleased fp state:

(a) whether it is a fact that a visit of high level officials of Delhi Administration and Lt. Governor has
■been organised to formulate the measures to tackle the various problems like c eaning, sewer-disposal, and drinking water in the trans-Yamuna areas;

(b) if so, the details thereof and the colonies proposed to be developed;

(c) whether it is also  $_{a}$  fact that some localities including Delhi Development Authority Colony viz. the Shastri Park, have bee<sub>n</sub> ignored for providing such-facilities; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVE-, LOPMENT (SHRI DALBIR SINGH): (a) to (d) The information is. being

collected and will  $b_e$  laid on the j **Table** of the Sabha in due course.

# Absorption of employees rendred jobless due to Jawaha<sub>r</sub> Rozgar Yojana

1308. SHRI N. E. BALARAM; Will the Minister of AGRICULTURE be pleased to state;

(a) whether it is a fact that theimplementation of Jawahar Rozgar Yojana is "key to render abou, 20,000 employees of the District Rural Development Agencies jobless; and

(b) if so, in what manner Government propose to absorb these employees?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DE-VELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANAR-DHAN POOJARI): (a) No, Sir.

(b) Question does not arise.